

ITEM NO.1501

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).5898/2019

CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

TARA CHAND

Respondent(s)

([HEARD BY : HON. ASHOK BHUSHAN AND HON. NAVIN SINHA, JJ.] )

Date : 31-07-2019 This appeal was called on for pronouncement of judgment.

For Appellant(s)

Mr. Ashish Wad, Adv.  
Mrs. Jayashree Wad, Adv.  
Mr. Sidharth Mahajan, Adv.  
Ms. Sukriti Jaggi, Adv.  
M/S. J S Wad And Co, AOR

For Respondent(s)

Mr. Irshad Ahmad, AOR

O R D E R

Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Navin Sinha.

The appeal is allowed in terms of the signed reportable judgment.

Pending application(s), if any, stands disposed of.

(ARJUN BISHT)  
COURT MASTER (SH)

(signed reportable judgment is placed on the file)

(RENU KAPOOR)  
BRANCH OFFICER